in DIZ area, New Delhi specifically in Sector 'D'; if so, the reasons therefor:

- (b) whether the hand pumps sanctioned for Sector 'D' Mandir Marg have since been installed;
- (c) if not, the reasons therefor and the steps being taken to instal these pumps without further delay; and
- (d) the other emergent measures being taken to tide over this crisis in DIZ area specifically in Sector 'D'?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DE-VELOPMENT (SHRI M. ARUNA-CHALAM): (a) There is a general shortage in Delhi due to overall shortage in the bulk supply of water. This shortage gets aggravated during the summer season due to power breakdown, voltage fluctuations, less availability of raw water, and/or diversion of water during fire fighting operations.

- (b) and (c) The NDMC had sanctioned 3 hand-pumps for Sector-D, out of which one is already installed. The remaining two could, not, however, be installed, due to the soil being of boulder collapsible strata and therefore, the attempts to instal these pumps was abundoned.
- (d) The CPWD propose to bore two tubewells in the area in addition to the existing ones, to augment the supply of water in Sector-D. It has also taken up with the NDMC for sanctioning an additional connection for augmenting water supply to Sector-D.

Temples in Hamirpur and Jhansi

- 3407. SHRI V. N. SHARMA: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:
- (a) whether the temples in Hamirpur and Jhansi are being maintained properly by Archaeological Survey of India;
- (b) if not, the steps proposed to be taken by the Government for the maintenance of these temples properly which are of the national and historical importance; and
- (c) the amount spent by the Archaeological Survey of India on the maintenance of these temples during the last three years with details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) There are no Centrally Protected Temples in the cities of Hamirpur and Jhansi.

- (b) Does not arise.
- (c) Does not arise.

Development of Siddha System of Medicine

3408. SHRI R. KANAGA GO-VINDARAJULU: Will the Minister of HEALTH AND FAMILY WEL-FARE be pleased to state:

(a) whether the Central Council for Research in Ayurveda and Siddha is neglecting Siddha System of medicines and is treating it as a subordinate system of Ayurvedic; and